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**BENCH-I****NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.911/2010

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	Chotoo Sud. -Vs- Bhagwan Fianance Corporation Ltd.& Ors.		
Under Section	111A		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

PRABHAT SINGH ADVOCATE of Chotoo Sud

18/1/18

Mr. R. K. Muralidhar  
Sr. Adv.

for the company

18/1/18

Ms. S. Roy Choudhary  
for the Adv.

CHOTOO SUD

petition no-1

18/1/18

Aritra Basu, Adv.

]

for the  
Exemption.

Sanjoy Ghoshwala.

18/1/18

**ORDER**

Ld. Counsel for the petitioner and Ld. Counsel for the respondents are present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed.

List on 12.02.2018 for hearing.

sd

(Jinan K.R.)  
Member (Judicial)

sd

(V.P. Singh)  
Member (Judicial)